

exists for promotion of staff artistes to higher positions within their own cadres.

(b) No, Sir. The present system of short-term casual bookings of artistes has been found necessary to meet the occasional programme needs of stations. Government is not aware of any adverse effect on the morale of the personnel concerned as a result of such bookings.

(c) Does not arise.

Manufacture of Computers

2338. SHRI SAROJ MUKHERJEE: Will the Minister of ELECTRONICS be pleased to state:

(a) how many computers are functioning in our country, with State-wise break up;

(b) the companies manufacturing computers in our country for the use of the Government and private institutions and the number of computers being manufactured by each company;

(c) the percentage of foreign and indigenous materials being used by those companies for the manufacture of computers; and

(d) how much foreign exchange has been earned by exporting computer machines to other countries from International Computer Limited at Poona uptill now?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) A recent survey carried out by the Electronics Commission has indicated that there are 184 computers in the country as on 1st June, 1972. Their state-wise distribution is as follows:—

Assam	3
Andhra	13
Bihar	7
Delhi	24
Guarat	10
Kerala	5

Madhya Pradesh	1
Maharashtra	56
Mysore	17
Orissa	3
Punjab	1
Rajasthan	1
Tamilnadu	10
Uttar Pradesh	11
West Bengal	22

(b) Two companies are at present manufacturing computers in the country namely, Electronics Corporation of India Limited, Hyderabad and International Computers Limited (through the International Computers Indian Manufacturers Limited) at Poona and Bangalore (where Bharat Electronics is the sub-contractor for the Central Processing Unit). The information regarding the number of computers manufactured by each company is being collected and will be laid on the table of the House. (c) and (d). Information is being collected and will be laid on the table of the House.

Strength of C.R.P. in the Country

2339. SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total strength of C.R.P. in the country, State-wise, and the expenses borne by the Central Government and State Government, State-wise during 1971-72; and

(b) the total recruitment in C.R.P. during 1971-72?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) A statement showing State-wise deployment of C.R.P. as on 1.2.73 is laid on the Table of the House. [Placed in Library. See No. LT-4415/73]. Out of a total expenditure of Rs. 32,97,02,800 incurred on C.R.P.F. during 1971-72, a sum of Rs. 11,57,48,204.14 is recoverable from the various State Governments as shown in the statement